

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 139 of 2013 in
DFR No. 631 of 2013
(Review Petition)
In
Appeal no. 167 of 2011

Dated : 24th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

**Gulbarga Electricity Supply Co. Ltd. ... Review Petitioner/
Appellant(s)**

Versus

M/s. JSW Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Sriranga

ORDER

It is submitted that still the Writ Petition in which the stay Order is passed is pending in the High Court.

Therefore, post the matter on **25.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson